

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
Original Application No. 646 of 2025**

**IN THE MATTER OF
Rupesh Kumar & Ors.**

....PETITIONER

State of Uttar Pradesh & Ors.

....RESPONDENT

MEMO OF PARTIES (As per order dated 04.02.2026)

Rupesh Kumar & Ors.

....PETITIONER

VERSUS

1. State of Uttar Pradesh
Through Principal Secretary, Environment, Forest and Climate Change,
Government of Uttar Pradesh,
17, Rana Pratap Marg, Lucknow, U.P. 226001
Email: pccf-up@nic.in (Respondent No.1)
2. District Magistrate, Meerut
office of the District Magistrate, Collectorate, Meerut-250003
Email: dmme@nic.in (Respondent No.2)
3. State Wetland Authority
Through Member Secretary,
17 Rana Pratap Marg, Lucknow, Uttar Pradesh – 226001
Email: upstateretlandauthority2018@gmail.com/
ccfec@gmail.com (Respondent No.3)
4. District Wetland Committee
Through its Secretary/ Divisional Forest Officer, Meerut
223/1, Civil Lines, Meerut – 25000
Email: dfoerut@gmail.com/ dfosr-up@nic.in (Respondent No.4)
5. Divisional Forest Officer, Meerut
223/1, Civil Lines, Meerut – 25000
Email: dfoerut@gmail.com/ dfosr-up@nic.in (Respondent No.5)
6. Uttar Pradesh Pollution Control Board (UPPCB)
Through Member Secretary
Building No. TC-12V Vibhuti Khand,
Gomti Nagar, Lucknow -226010
Email: ms@uppcb.in (Respondent No.6)
7. Nagar Panchayat, Karnawal
Through its Executive Officer
Tehsil Sardhana, District Meerut, Uttar Pradesh – 250344 (Respondent No.7)